CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

This the 10th day of December, 2018

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER-A. HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00017/2014 <u>IN</u> O.A NO. 330/1761/1994

VERSUS

- 1. K.K. Atal, General Manager, N.E. Railway, Gorakhpur.
- 2. Nitu, Divisional Commercial Manager, N.E. Railway, Ashok Marg, Lucknow.
- 3. Arvind Kumar, Chief Commercial Manager, N.E. Railway, Gorakhpur.
 Respondents

Present for the Applicant : Shri S.K. Om (absent)

Present for Respondents : Shri Anil Kumar

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Learned counsel for the respondents drew our attention to the order dated 04.08.2016 passed by the Hon'ble High Court in Writ Petition No. 36709/2002 (copy enclosed with MA No. 2513/18) and submitted

that the order of this Tribunal dated 02.05.2002 passed in OA No. 1761/1994, against which the present CCP has been filed, has been set aside by the Hon'ble High Court.

2. We have gone through the order dated 04.08.2016 passed by the Hon'ble High Court and satisfied that no contempt is made out as the order of this Tribunal stands set aside by the Hon'ble High Court. Accordingly, contempt petition is dismissed and the notices issued to the respondents are discharged.

Member-J Member-A

Anand...